

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**MA/310/00518/2018 in OA/310/00896/2018**

**Dated Wednesday the 12<sup>th</sup> day of September Two Thousand Eighteen**

**PRESENT**

**HON'BLE MRS. JASMINE AHMED, Member (J)  
&  
HON'BLE MR. R. RAMANUJAM, Member (A)**

1.M.Saravana Kumar,  
2.S.Pappa Saroja,  
3.K.Karuppasamy,  
4.P.Saravanakumaran,  
5.M.Kumar,  
6.S.Hariharan,  
7.M.Mohan Murali,  
8..G.Govindaraj,  
9.V.Balasubramanian.  
10.K.Kasthuriengan. ....Applicants

By Advocate M/s. R.Malaichamy

Vs

1.Union of India,  
Rep by the Director General,  
ESI Corporation,  
CIG Marg,  
New Delhi 110002.  
  
2.The Dean/Medical Superintendent,  
ESIC Hospital,  
K.K. Nagar,  
Chennai 600078. ....Respondents

**ORAL ORDER**

**(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

Heard CFA in MA.

2. The applicant is seeking modification of the order of this Tribunal dt. 09.07.2018 in the OA stating that other Benches of this Tribunal had passed orders directing implementation of the order passed by the Principal Bench of this Tribunal, though the matter was pending before the Hon'ble Delhi High Court. It is submitted that based on such orders, the respondents had granted relief to the applicants therein whereas, the applicants herein alone are being made to wait for the order of the Hon'ble Delhi High Court where the matter is still pending.

3. We have considered the submission. The plea raised by the Ld. Counsel for the applicant could not be considered except by way of a review and we do not see sufficient reason to review the order as the order passed by this Tribunal was based on the fact that the law on the issue had not attained finality and the matter is still pending before Hon'ble Delhi High Court. In any case, this MA is not a Review Application.

4. In the absence of a clear provision of law that permits such modification to grant a relief consciously not granted earlier, we cannot entertain this plea.

MA is dismissed.

**(R.Ramanujam)**  
**Member(A)**

**(Jasmine Ahmed)**  
**Member(J)**

**12.09.2018**

SKSI